

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 3rd October, 2015

No. HC.VII-101(Pt-I)/2010/~~4543~~/A ### It is hereby informed that the National Judicial Academy, Bhopal, has *revised* its policy of not allowing the spouse of the Hon'ble Justices nominated to attend the NJA Conferences at Bhopal. In accordance with the new policy :

1. **The Hon'ble High Court Justices can be accompanied by their spouse. However, the relaxation is strictly for spouse and will not be covering children, relatives and friends of the Hon'ble High Court Justice nominated to attend the judicial education programmes at Bhopal.**
2. **Only the Hon'ble High Court Justices can be accompanied by their spouse and relaxation is not given to other Judges like PDJs / DJs / ADJs and magistrates attending the judicial education programmes at Bhopal.**
3. **The Hon'ble High Court Justice nominated to attend the programme would be provided taxi for himself / herself. This taxi could be used by the spouse of the Hon'ble Justice when he / she would be attending the conference to go to any place in the city of Bhopal. However, for taking the taxi outside Bhopal city, Hon'ble Justice will have to directly pay to the taxi owner stationed at travel desk.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-101(Pt-I)/2010/~~4544~~ ~~4568~~/A dated 03.10.2015

Copy forwarded for information and necessary action to:

1. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. ***He / she is requested to place the Notification before the Hon'ble Judges, stationed at the respective Benches.***

He / she is further requested to circulate the Notification amongst the Judicial Officers of his / her state.

4. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon. ***He / she is requested to circulate the Notification amongst the Judicial Officers of his / her respective District.***
5. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench. ***He is requested to place the Notification before the Hon'ble Judges, stationed at the Bench. He is further requested to circulate the Notification amongst the Judicial Officers of his state.***
7. The Administrative Officer, Judicial Academy, Assam.
8. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of Gauhati High Court immediately.
9. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
10. The Private Secretary to Hon'ble Mr. Justice B. K. Sharma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
12. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice A. K. Goswami, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice P. K. Saikia, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The Private Secretary to Hon'ble Dr. (Mrs) Justice Indira Shah, Gauhati High Court, Guwahati, for favour of her Ladyship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
18. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
19. The Private Secretary to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
20. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
21. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
22. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.

23. The Private Secretary to Hon'ble Mr. Justice Paran Kumar Phukan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
24. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati, for favour of her Ladyship's kind information.
25. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


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